

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:364

ANSWERED ON:10.11.2010

OFFICIALS CAUGHT DURING CBI RAIDS

Jaiswal Shri Gorakh Prasad ;Kumar Shri Vishwa Mohan;Mahendrasinh Shri Chauhan

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) the number of corruption cases registered by CBI during the current year, State-wise;
- (b) the number of accused arrested and the action taken against them during the said period, State-wise;
- (c) the number of officials and others against whom raids have been conducted by CBI during the current year, State-wise;
- (d) the number of persons out of the above against whom action has been taken alongwith the nature of action taken;
- (e) whether the persons out of the above have been dismissed from service; and
- (f) if so, the number thereof and if not, the reasons therefor?

Answer

Minister of State (Independent Charge) of the Ministry of Science and Technology; Minister of State (Independent Charge) of the Ministry of Earth Sciences; Minister of State in the Prime Minister's Office; Minister of State in the Ministry of Personnel, Public Grievances and Pensions; and Minister of State in the Ministry of Parliamentary Affairs .(SHRI PRITHVIRAJ CHAVAN)

(a) to (c): CBI has registered 566 cases of corruption in the current year up to 31.10.2010 in which 382 accused persons were arrested and raids were conducted against 566 officers. State wise details are not maintained centrally by the CBI.

(d) to (f) : The information is part of individual case records and is not maintained centrally. Apart from prosecution of the officials, the CBI also recommends regular departmental action to the concerned Ministries. The consequent action is taken by the disciplinary authority in various Ministries as per rules.